HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject:- Re-Constitution of Hon'ble "Court Management Systems Committee".

<u>ORDER</u>

No: <u>579</u> of 2025/RG

Dated: <u>23</u>.04.2025

In partial modification to High Court Order Nos. 1497 of 2024/RG dated 08.10.2024 & 473 of 2025/RG dated 26.03.2025, Hon'ble the Chief Justice, has been pleased to nominate Hon'ble Mr. Justice Sanjeev Kumar as Chairperson of the **"Court Management Systems Committee".** Consequently, the subject committee shall now comprise as under:

- 1) Hon'ble Mr. Justice Sanjeev Kumar;
- 2) Hon'ble Mr. Justice Javed Iqbal Wani;
- 3) Hon'ble Mr. Justice Mohd. Akram Chowdhary; and
- 4) Hon'ble Mr. Justice Rajesh Sekhri;

By Order.

(Shahzad Azeem) **Registrar General**

Registrar General Dated: 23.04.2025

No:<u>교요o96-//6</u>/RG/GS <u>Copy of above forwarded to the:</u>

Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
Secretary to Hon'ble Mr./Mrs Justice _____;

..... for kind information of their Lordships.

- 3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
- 4. Director, J&K Judicial Academy, Jammu;
- 5. Registrar Rules, High Court of J&K and Ladakh, Jammu.
- 6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
- 7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
- 8. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar; for information

9. CPC e-Courts, High Court of J&K and Ladakh, Jammu for information and with the request to get same uploaded on the official website of the High Court;

- 10. Director Finance, High Court of J&K and Ladakh, Jammu for information;
- 11. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same;
- 12. All concerned sections;
- 13. Order file.

Regist

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